

CONSTITUTION OF BENCHES OF JHARKHAND HIGH COURT, RANCHI

w.e.f. 24/11/2014 to 28/11/2014

DIVISION BENCHES

1.	<p align="center">Hon'ble The Chief Justice & Hon'ble Mr. Justice D. N. Patel (Monday & Tuesday)</p>	<p align="center">(Whole Day)</p>	<p>LPA, Writs (DB), Vires & Validity of Act, Cont (C), Cont (Appeal), Cases related to Judicial Officers, Company Appeal, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) : - Orders, Admission & Hearing. W.P.(PIL):- Orders. Cr. Appeal (D.B.) custody matters:- Final Hearing.</p>
2	<p align="center">Hon'ble The Chief Justice & Hon'ble Mr. Justice R. R. Prasad (Wednesday & Thursday)</p> <p align="center">(Friday)</p>	<p align="center">(Whole Day)</p> <p align="center">(1st half)</p>	<p>LPA, Writs (DB), Vires & Validity of Act, Cont (C), Cont (Appeal), Cases related to Judicial Officers, Company Appeal, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) : - Orders & Admission. W.P.(PIL):- Orders. Cr. Appeal (D.B.) custody matters:- Final Hearing. LPA, Writs (DB), Vires & Validity of Act, Cases related to Judicial Officers, Company Appeal, Tax matters, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) : Orders, Admission & Hearing. Cr. Appeal (D.B.) custody matters:- Final Hearing.</p>
3	<p align="center">Hon'ble Mr. Justice D. N. Patel & Hon'ble Mr. Justice Rongon Mukhopadhyay (Wednesday & Thursday)</p> <p align="center">(Friday)</p>	<p align="center">(Whole day)</p> <p align="center">(10:30 A.M. to 11:30 A.M.)</p>	<p>LPA, WPT, T.A., Tax matters, Writs (DB), Vires & Validity of Act, Company Appeal, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) , All fixed matters of D.B.-I : - Orders & Admission. Cr. Appl.(DB):- W.P.(Habeas Corpus), All Criminal D.B. matters, Acquittal Appeal, Govt. Appeals, : - Orders, Admissions. LPA, Writs (DB), Vires & Validity of Act, Cases related to Judicial Officers, Cases referred to DB matters, Company Appeal, Tax matters, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) : Final Disposal & Hearing Only.</p>
4	<p align="center">Hon'ble Mr. Justice R. R. Prasad & Hon'ble Mr. Justice Rongon Mukhopadhyay (Tuesday)</p>	<p align="center">(Whole day)</p>	<p>LPA, WPT, T.A., Tax matters, Writs (DB), Vires & Validity of Act, Company Appeal, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) , All fixed matters of D.B.-I : - Orders & Admission. Cr. Appl.(DB):- W.P.(Habeas Corpus), All Criminal D.B. matters, Acquittal Appeal, Govt. Appeals, : - Orders, Admissions.</p>

SINGLE BENCHES

1.	Hon'ble The Chief Justice (Friday)	(2nd half)	I.A(s) in Cr. D.B. (Tied matters)
2	Hon'ble Mr. Justice D. N. Patel (Friday)	(11:30 A.M. onwards)	Arbitration matters, Cont. (CvL), C.M.P, & Tied-up matters and Company matters:- Orders, Admission & Hearing.
3	Hon'ble Mr. Justice R. R. Prasad (Friday)	(2nd half)	All matters related to Fodder Scam & Prevention of Corruption Act except B.A. & A.B.A:- Orders, Admission & Hearing as well as Tied-up matters.
4	Hon'ble Mr. Justice Prashant Kumar (Tuesday to Thursday) (Friday)	(Whole day) (10:30AM to 12.00 Noon) 12:00Noon onwards)	B.A matters: - Orders and Admissions B.A, and Tied-up matters: - Orders and Admissions & Assigned matters. W.P.(C) grouping Electricity matters:- Orders, Admissions and Hearing.
5	Hon'ble Mr. Justice P. P. Bhatt (Tuesday) (Wednesday & Thursday) (Friday)	(Whole day) (Whole day) (Whole day)	Cr. M.P: - Fresh filing Only. Cr. M.P & Tr. Petition.(Cr.) : - Orders, Admission. Cr. M.P & Tr. Petition.(Cr.) : - Hearing as well as Tied-up matters.
6	Hon'ble Mr. Justice H. C. Mishra (Monday to Thursday) (Friday)	(Whole day) (Whole day)	A.B.A. matters:- Orders and Admissions. A.B.A. and Tied up matters:- Orders and Admissions
7	Hon'ble Mr. Justice D. N. Upadhyay (Tuesday) (Wednesday & Thursday) (Friday)	(Whole day) (Whole day) (Whole day)	F.A., M.A., C.R., A.C.(SB), C.M.P., Tr. Pet.(Cv.), S.C.L.P.: - Orders, Admission & Hearing. S.A.: - Orders, Admission & Hearing. Assigned matters:- Orders, Admission & Hearing only. Criminal Writ:- Orders, Admissions & Hearing as well as Tied-up matters.

8	Hon'ble Mr. Justice Aparesh Kumar Singh (Tuesday)	(Whole day)	Writ Petition (Service matters):- Fresh Filing only.
	(Wednesday & Thursday)	(Whole day)	Writ Petition (Service matters):- Orders & Admissions as well as Tied-up matters.
	(Friday)	(Whole day)	Writ Petition (Service matters):- Hearing & Assigned matters.
9	Hon'ble Mr. Justice S. Chandrashekhar (Tuesday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions not enumerated before any other Hon'ble Bench:- Fresh filing.
	(Wednesday & Thursday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions not enumerated before any other Hon'ble Bench:- Orders, Admission.
	(Friday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions not enumerated before any other Hon'ble Bench:- Hearing, Tied up and Assigned matters.
10	Hon'ble Mr. Justice Amitav K. Gupta (Tuesday)	(Whole day)	Cr. Rev.: - Fresh filing Only.
	(Wednesday to Friday)	(Whole day)	Cr. Rev. – Orders, Admission & Hearing as well as Tied up matters.
11	Hon'ble Mr. Justice Sujit Narayan Prasad (Monday)	(1 st half)	Writ Petition (S) grouping matters:- Admissions only.
	(Tuesday to Friday)	(Whole day)	Writ Petition (S) grouping matters:- Admissions only.
12	Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday)	(1 st half)	All Cr. Appeal (S.J), Acq. Appeal (S.J), S.L.A. matters: - Orders, Admission & Hearing.
	(Friday)	(11:30 A.M. onwards)	All Cr. Appeal (S.J), Acq. Appeal (S.J), S.L.A. matters: - Orders, Admission & Hearing.
13	Hon'ble Mr. Justice Ravi Nath Verma (Tuesday to Friday)	(Whole day)	A.B.A. matters:- Orders and Admissions.

NOTE: - 1. ALL MOTIONS FOR LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER.

2. LISTING OF CONTEMPT (CIVIL) AND C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER, THE CONTEMPT PETITION HAS ARISEN. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.

3. ALL MOTIONS WITH REGARD TO B. A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE PRASHANT KUMAR IN COURT NO.4.

4. ALL MOTIONS WITH REGARD TO A. B .A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE H. C. MISHRA IN COURT NO.9.